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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

I.A. 2 /2017 & IA 3/17 with
TP. No 19/397-398/NCLT/AHM/2016(New)
C.P. No. 49/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

Name of the Company: Dilip Narpatlal Shah & Ors.
V/s.
Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PRATIK V. JASANI	Adv.	R-4	Pratik V. Jasani
2.	SHRI NAVIN PAHWA WITH NATASHA SUTARIA FOR THAKKAR + PAHWA, ADV.	SR. ADV. ADV.	R1-3	Natasha
3.	VINAY BAIRAGRA For Trivedi & Gupta	Adv.	Petitioners	Vinay

ORDER

Learned Advocate Mr. Vinay Bairagra i/b Trivedi & Gupta present for Petitioner.
Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha
Sutaria present for Respondents no. 1 to 3. Learned Advocate Mr. Pratik Jasani
present for Respondent no. 4.

At request of learned Counsel for Respondent.

List the matter on 17.11.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of November, 2017.